

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1944
ANSWERED ON 05/08/2026**

Students' Union Elections in Central Universities

1944 Shri Javed Ali Khan:

Will the Minister of **Education** be pleased to state:

- (a) the details of Central Universities in which election to student unions have been conducted during 2024, 2025 and 2026, year-wise and University-wise;
- (b) the details of Central Universities in which student unions are dissolved or non-functional, University-wise along with the year of dissolution of student unions;
- (c) whether Government would revive student unions in all Central Universities of the country in interests of the students;
- (d) if so, the details thereof; and
- (e) if not, the reasons, therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) to (e) All Central Universities under the purview of Ministry of Education are statutory autonomous institutions established under the respective Acts of Parliament and governed by the provisions of their Acts, Statutes and Ordinances. Students' Union/Council is constituted in accordance with the provisions of the respective Central University Act, Statutes and Ordinances. Further, Statute 36 contained in the second schedule of the Central Universities Act, 2009 provides for the constitution of a Students' Council in Central Universities. The data relating to Students' Union elections in Central Universities is not maintained centrally.
